

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

66. CA/206/2022 CP/223(MB)2021

CORAM:

MS. MADHU SINHA,
MEMBER (T)

SH. KULDIP KUMAR KAREER,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **12.05.2023**.

NAME OF THE PARTIES: Mrs. Lata Anil Pardeshi
Vs.
Trident Diesel Systems Private Limited

SECTION: 241(1) 242(4) & 244(1) OF THE COMPANIES ACT, 2013

ORDER

CA/206/2022

The hard copy of the Application is not available with this Bench. Registry, Court Officer and Petitioner shall ensure the availability of hard copy of the Application to this Bench before the next date of hearing.

List the matter on 06.07.2023.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
KULDIP KUMAR KAREER
Member(Judicial)